

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 64/14	TP 67/16	Hearing	397 398	Gayathrikrishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE


1) B. SARATH BABU
9884665487
2) S. KEDARNATH
5845283640


Rajasakar v.k. Petitioner
Respondent

B. Sarath
K. N. K.

Counsel for petitioner is present. He reported that he has filed 2 sets of copies. PCS for respondents is present. He too reported two more sets of copies have been already filed on behalf of the Respondents.

For hearing, posted finally to 25.04.2017.


MEMBER (J)


MEMBER (T)